

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:652

ANSWERED ON:11.05.2005

STRENGTHENING OF AUXILIARY HEALTH CARE SYSTEM

Chowdhury Shri Adhir Ranjan;Singh Shri Uday

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Union Government has received requests from the State Governments for strengthening auxiliary health care system in the States;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government has sought assistance from the World Bank for improving auxiliary health care system in the country; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.652 FOR 11TH MAY, 2005

(a) Programme Implementation Plans (PIPs) for the second phase of the Reproductive and Child Health Programme (RCH-II) have been received from all the States and Union Territories except Andaman & Nicobar Islands and Lakshadweep.

(b) Under RCH-II, an indicative financial envelope was communicated to each State/Union Territory. Based upon the likely availability of resources, each State/Union Territory was requested to prepare its PIP with a clear emphasis on reduction of Total Fertility Rate (TFR), Infant Mortality Rate (IMR) and Maternal Mortality Ratio (MMR) as envisaged in the 10th Plan. Accordingly, the States/UTs have prepared their respective PIPs which are currently being appraised for approval by the Ministry. The salient features of the State PIPs include a basic essential package comprising of the following:

- Making all community Health Centres functioning as First Referral Units operational for provision of essential and emergency obstetric care and also for providing 24 hour delivery services;
- Making at least 50% of the Block Primary Health Centres as 24 hour delivery service units;
- Provision and preparedness of the Centres from PHC upwards for treatment of sick neo-nates and for treatment of diarrhoea and ARIs;
- Provision of Family Planning services including Medical Termination of pregnancy commencing from PHC level upwards;
- Continued training of Traditional Birth Attendants (TBAs) and provision of delivery kits;
- Establishment of one Urban Health Centre for every 50,000 population in each of the cities with population greater than one lakh including the Metros;
- Improving availability of technical staff (Medical, Finance and Managerial) at different levels through contractual mechanisms in order to assure service delivery;
- Provision of training to different levels of staff to ensure basic minimum skills of provision of requisite services;
- Availability of basic minimum infrastructure such as power, water supply and operational buildings in the Health facilities.

(c) Yes, Sir.

(d) The International Development Association (World Bank) has committed to extend a credit equivalent to two hundred and thirty two million special Drawing Rights (SDRs 232,100,000) for implementation of RCH-II.